

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH:NEW DELHI**

CA.No.788 of 1990

Dated New Delhi, this the 21st day of July, 1994

Hon'ble Shri J. P. Sharma, Member (J)
Hon'ble Shri B. K. Singh, Member (A)

1. Dr Manish Goyal
122, Pushpanjali
DELHI-110 092
2. Dr M. Divakar
18-C, Maurice Nagar
DELHI-110 007
3. Dr Rajeev Mahajan
A-5, Swaran Singh Road
Adarsh Nagar
DELHI-110 033
4. Dr Bhushan Sutaria
F-22, Ansari Nagar
NEW DELHI-110 029

By Advocate: --- None

... applicants

VERSUS

1. Delhi Administration through
Chief Secretary
Delhi Administration, Rajpur Road
NEW DELHI
2. Commissioner and Secretary (Medical)
Delhi Administration
40, Ketla Road
NEW DELHI-110 002
3. Ministry of Labour
Director General
Employment and Training
2A/3, Kundan Mansion
Asaf Ali Road
NEW DELHI-110 002
4. Union of India through
Secretary
Department of Personnel and A.R.
North Block
NEW DELHI

By Advocate: Mrs A. Ahlawat

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Shri J. P. Sharma (M)

The Director General of Employment and Training (Ministry of Labour) had issued a notification dated. 25.11.1989 notifying certain vacancies in as much as out of 86 vacancies, 57 vacancies have

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been reserved and in some discipline reservation is even upto 100% and in others upto 50%. This notification is arbitrary and illegal.

2. The respondents filed reply and stated that advertisement dated 25.11.89 included backlog vacancies as shown in column 4 in the counter. In view of this, reservation was justified in various disciplines for recruitment to these services under Delhi Administration.

3. None appeared for the applicant. No one appeared on behalf of the respondents also.

4. The respondents in paragraph-2 of their reply have given a clear chart about the vacancies which category were not filled up of SC/ST/in M.A.M.C. and Associated hospitals and G.T.B. hospital for which separate 40-Point Rosters are maintained to give due reservation position of the post available upto 31.12.89.

5. We do not find any remit in this application and therefore, the same is dismissed, leaving the parties to bear their own costs.

(B. K. Dangal)
Member (A)
SBC

J. P. Sharma
Member (J)